

all-India basis, for which vacancies are advertised in the leading newspapers in the country. The selection is made by written test/interview. Vacancies in the clerical and subordinate cadres are notified to the Employment Exchanges and to the organisations looking after the interests of Scheduled Castes/Scheduled Tribes and ex-servicemen. If sufficient candidates are not available from Employment Exchanges, such posts are advertised in the newspapers. Selection is made on the basis of written test/interview.

In the procedure indicated above, employment opportunities available in nationalised banks and public sector term lending institutions are made known to job aspirants and there is no lacunae in this regard.

#### **Traffic through Calcutta Airport**

2864. SHRI RUDALPH RODRIGUES: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government have any proposal or contemplate to take any immediate steps to promote air traffic through Calcutta airport which is at present greatly under utilised;

(b) if so, what are these steps; and

(c) if not, why not?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) and (b). All efforts are being made to increase flights and thereby promoting traffic through Calcutta. Calcutta is invariably offered as a point of call to foreign airlines when route schedules to Bilateral Air Services Agreements are negotiated. A substantial amount has been spent in providing a new terminal building, an operational block a modern hotel, and approach roads and in modernising radio navigational aids besides extending and strengthening

runways and installation of sophisticated radar equipment at Calcutta airport.

Furthermore, a decision has been taken not to permit, as far as possible, additional flights through Bombay airport, thereby encouraging foreign airlines to divert their flights inter-alia to Calcutta airport. Government would welcome and encourage operation of scheduled air services by foreign airlines to/through Calcutta within their traffic entitlements.

(c) Does not arise.

#### **Value of Aircraft purchased for National Airlines**

2865. SHRI V. S. ELANCHEZHIAN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the number and value of aircraft purchased or proposed to be purchased for our National Airlines during the last year and the coming year; and

(b) the countries from which the purchases have been effected or are proposed to be effected?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURU-SHOTTAM KAUSHIK): (a) and (b). Air-India acquired two B-747 aircraft during the year 1978 from Boeing Company, USA, at an approximate cost of Rs. 67.92 crores. Air-India have also placed an order for three additional B-747 aircraft, one for delivery in December, 1979 and two in March, 1980 at a total estimated project cost Rs. 148.44 crores in foreign exchange and Rs. 10.50 crores in Indian currency. Government have also approved purchase of one B-747 aircraft by Air-India for delivery in August, 1979 in replacement of the aircraft lost in accident in January, 1978 at an estimated project cost of Rs. 41.77 crores.

Indian Airlines acquired three Boeing-737 aircraft from Boeing Company, USA, in November/December, 1977 and two A300B2 Airbus aircraft from M/s. Airbus Industrie, France in May/June, 1978 at a total cost of Rs. 65.20 crores approximately.

**News Item Captioned "Mockery of Import Policy"**

2866. SHRI VASANT SATHE: Will the Minister of COMMERCE, CIVIL SUPPLIES AND COOPERATION be pleased to state:

(a) whether attention of Government has been drawn to the news report appearing in the 'National Herald, New Delhi dated the 16th November, 1978 under the caption "Mockery of Import Policy";

(b) if so, what is the reaction of the Government to the various observations made therein/observations-wise;

(c) details regarding facts of the matter; and

(d) the action taken/proposed?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI ARIF BEG): (a) Yes, Sir.

(b) to (d). On the recommendation of the Ministry of Agriculture and Irrigation, in May 1978, Messrs Volrho Ltd., Bombay, arranged to import under Open General Licence 300 tonnes of Phosalone (technical grade). Out of this, 132 tonnes were cleared by the Customs authorities prior to the issue of the circular of the Chief Controller of Imports and Exports No. IPC/37/116/78 dated 13/14 September, 1978. In respect of the remaining 168 tonnes an import licence was issued thereafter on the recommendation of that Ministry as well as the Ministry of Petroleum, Chemicals and Fertilisers, in consultation with the Directo-

rate General of Technical Development, subject to the condition that 150 tonnes of this material shall be made available by the importer to other non-associated formulators registered with the Central Insecticides Board, on "no profit" basis.

The other matters referred to in the news report are being looked into.

**Government Policy of Money Deposits with Banks**

2867. PROF. SAMAR GUHA: Will the Minister of FINANCE be pleased to state:

(a) whether it is a fact that the announced Government policy of money deposits with the Banks set up at Sub-divisional level in different parts of the country are being utilised not for rural purpose but mainly for the purpose of urban facilities;

(b) if so, the amount of money deposited with the Banks set up at Sub-divisional level in various parts of the country during the year 1977-78 and upto November, 1978 and the amount utilised for extending loans etc., in the rural areas; and

(c) the amount transferred from State Banks for utilisation in urban areas?

THE MINISTER OF FINANCE (SHRI H. M. PATEL): (a) to (c). The Hon'ble Member is perhaps referring to rural and semi-urban branches of the commercial banks in his reference to "banks set up at Sub-divisional level in different parts of the country". The credit: deposits ratio of rural branches of scheduled commercial banks which was 47.7 per cent at December 1972 improved to 55 per cent by December 1977. For semi-urban branches it increased from 41.9 per cent to 47.2 per cent in the same period. The banks have been advised that credit: deposit ratio in respect of their rural and semi-urban branches